

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH .**

21. O.A. No.060/00427/2014

JAGDISH CHANDER

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

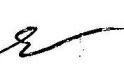
14.07.2014

Present: Mr. Rohit Sharma, counsel for the applicant.
Mr. Arvind Moudgil, counsel for the respondents.

1. Learned counsel for the applicant seeks permission to withdraw the present Original Application with liberty to file a fresh OA with better particulars. Allowed accordingly.
2. The present OA is disposed of as withdrawn with liberty aforementioned.


(DR. BRAHM A. AGRAWAL)
MEMBER (J)


(RAJWANT SANDHU)
MEMBER (A)


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